GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:212 ANSWERED ON:05.08.2013 REGULATORY AUTHORITY FOR ROAD SECTOR Bishnoi Shri Kuldeep;Sugumar Shri K.

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the key functions of the proposed Regulatory Authority for road sector;
- (b) whether the Government has set up this Regulatory Authority;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the time by which the said Regulatory Authority is likely to be set up?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

- (a) The key functions of the proposed Regulatory Authority are yet to be finalised.
- (b) The Government is yet to set up this Regulatory Authority.
- (c) The details of setting up the Regulatory Authority are presently being finalised.
- (d) It is not possible to indicate any fixed time frame for setting up of the Regulatory Authority at this point in time.